

NOTICE

As directed, kindly take notice that the D.B. comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice S. Kumar will take up the following matters for hearing through virtual mode at 10.30 A.M. on Monday i.e. 17.05.2021.

For Orders

1. CWJC/353/2021 IA-1/2021() IA-2/2021() PIL-Others	SHIVANI KAUSHIK VS UNION OF INDIA	SHIVANI KAUSHIK(IN PERSON) MRIGANK MAULI	DR.K.N.SINGH(ASG) BINDHYACHAL RAI KANAK VERMA (CGC) BINITA SINGH ANJANI KUMAR (AAG4) ALOK KUMAR RAHI(AC TO AAG4) SHIVENDRA KISHORE ABHIMANYU SINGH RABINDRA KR.PRIYADARSHI
With CWJC/17398/2018	ROHIT KUMAR VS THE STATE OF BIHAR AND ORS.	MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI KANCHAN JHA ROHIT KUMAR NO 5 PARUL PRASAD (AMICUS CURIAE) ROHIT KUMAR (IN PERSON)	SUBHASH PRASAD SINGH- GA3 KUMAR RAVISH BINITA SINGH ANJANI KUMAR SHIVENDRA KISHORE
With CWJC/9639/2021 IA- 1/2021	GAURAV KUMAR SINGH VS THE UNION OF INDIA	SUMEET KUMAR SINGH NIKHIL SINGH	DR. K.N.SINGH (ASG) LALIT KISHORE (AG) BINAY KUMAR PANDEY

Patna High Court,
Dated the 13th May, 2021

By order of Hon'ble Court

Sd/-
Registrar (List)